

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-834(PB)/2020

IN THE MATTER OF:

Core Buildwell Pvt Ltd

... Applicant / Petitioner

Vs

New India City Developers Pvt Ltd.

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Deepayan Mandal, Advs.

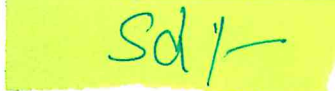
For the Respondent : Mr. Abhishek Anand, & Kunal Godhwani, Advs.

ORDER

For the parties are not in a position to provide information, at request, list this matter on 16.12.2020 to argue in detail.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Aarti Makker
09.11.2020